

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.106.CP(IB) 349 of 2020 with
ITEM No. 107. IA/556(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kashyap Infraprojects Pvt Ltd

.....Applicant

V/s

Hi-Tech Sweet Water Technologies Pvt Ltd

.....Respondent

Order delivered on ..27/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pranav Thakkar, Advocate, for the applicant in
CP(IB) 349 of 2020 and for the Respondent in
IA/556(AHM)2022

For the Respondent : Mr. Arjun Sheth, Advocate for the Respondent in
CP(IB) 349 of 2020 and for the applicant in
IA/556(AHM)2022

ORDER

Heard Ld. Counsel for the Operational Creditor and Ld. Counsel for the
Corporate Debtor.

The order is reserved.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)